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Title: Regarding problems faced by residents near Dighi Magazine Depot in Pune, Maharashtra due to ban imposed by Ministry of Defence.

SHRI ADHALRAO PATIL SHIVAJIRAO (SHIRUR): Thank you Madam. I wish to draw the attention of this august assembly to the important issue of Red Zones in the district of Pune and in my constituency. I have been following this issue with the Ministry of Defence since my first election to the Lok Sabha in the year 2004....(*Interruptions*)

Dighi Magazine Depot is established by Ammunition Factory, Khadaki, district Pune. The notification by the Ministry of Defence in this regard states that the area within the radius of 1145 metre of the Dighi Magazine Depot is a restricted area and that is a Red Zone. It has imposed a ban on the usage of land falling within the radius of 1100 metres. Such a move by the Ministry of Defence has led to the issues that have a bearing on the aggrieved occupants on said land....(*Interruptions*) There are more than 50,000 houses from Dighi, Bhosari, Moshi and Charholi villages of Pune district that are affected by this decision of the Ministry of Defence. It is pertinent to mention that in a meeting held in the year 2000 between PCMC Commissioner, District Collector and General Manager of the ammunition factory, a draft agreement was prepared. It stated that the Outer Safety Distance would be reduced to 600 metres. Subsequently, the draft agreement was sent to the Ministry of Defence for approval. But no action was taken on the revised draft agreement by the Ministry of Defence. More houses have been constructed on the said land. Therefore, it is necessary to reduce the OSD to 500 meters to minimize the loss of property....(*Interruptions*)

Similarly, the Red Zone issues of Rupinagar, Talawade and DOD Dehu Road are of vital importance. The Central Government has sanctioned an important BSUP project at Sector No.22 Nigdi in PCMC area. The said project is consisting of almost 11,760 units. Out of that 3,500 units have been constructed and 2800 houses are occupied by the beneficiaries and they are living there. This is such an important project but due to the restriction of Red Zone, 2000 yard boundary of the project is held up. Apart from this, MIDC has developed an IT Park at Talawade in the area of about 42 hectare....(*Interruptions*) It is learnt that necessary permission was obtained from the State and the Central Government for the project. But, now the Ministry of Defence has declared that as unauthorized construction. In addition to that, it is very difficult to demolish 40,000 houses which were built 20 years ago in the periphery of the said Red Zone.â€ (*Interruptions*)

I am happy to inform you that the hon. MoD Shri Parrikar has shown willingness to resolve this long pending matter. Madam, Speaker, I, therefore, request you to instruct the Ministry of Defence to speed up the process. If it is done on an urgent basis, then all related process of earmarking of land, acquisition of land and payment of compensation can be taken up. The BSUP Project at Sector No.22, Nigdi in PCMC and the MIDC projects can be realized soon. Thank you.

HON. SPEAKER: Shri P.P. Chaudhary, Shri Shirang appa Bame, Shri Rahul Ramesh Shewale and Kunwar Pushpendra Singh Chandel are permitted to associate with the issue raised by Shri Adhalrao Patil Shivajirao.

Shri Shrimati Aparupa Poddar – Not present.

...(*Interruptions*)

HON. SPEAKER: There is no point of order during 'Zero Hour'.